NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/665/(IB)/2017

NAME OF THE PETITIONER(S)

: UNION BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SBQ STEELS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

VIKRAM Sain.

Jayesh B. Dolia.

M.S. Shanmuga Sundaram |

Geetkanjalli T. (

ORDER

Counsel for petitioner present. Counsel representing the respondent/corporate debtor filed vakalat and prayed for time to file the counter. He also acknowledged the receipt of the copy of the petition. Time is extended at request. Put up on 08.12.2017.

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S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)